

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) -171(PB) /2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018.

NAME OF THE COMPANY: M/s Adriana Builders & Construction & Ors.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Ajeyo Sharma and Mr. Amish Tandon, Standing Counsel for OL. Ms. Lakshmi Gurung, Standing Counsel for IT Dept.			
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ORDER

Ld. Counsel for the Petitioner submits that he has paid the outstanding tax liabilities. Copies of the challans have been provided to the Ld. Standing Counsel for the Income Tax Department. In view of the same, Ms. Lakshmi Gurung submits that the Department has no further objection.

Mr. Ajeo Sharma, Advocate for the OL has already submitted that they have no objection in this case.

Report of the ROC has been received.

Ld. Counsel for the Petitioner submits that he shall be filing the schedule of properties and bank details in the cases.

To come up for orders.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)